

CS No. 178/20 (ID no. 5881/18)

ICICI Bank Ltd.

Vs.

Subhash Chandra Verma

14.07.2020

The matter has been heard through cisco webex video conferencing.

Present: Shri Manish Dewan, Ld. Counsel for the Plaintiff.

Defendant is already ex-parte.

The Ld. Counsel for the Plaintiff submits that the matter has been settled with the defendant and settlement amount has been received. The Ld. Counsel for the Plaintiff has sent the statement of withdrawal of the suit on email ID [readeradj07central@gmail.com](mailto:readeradj07central@gmail.com). The statement is accepted. The suit of the Plaintiff is dismissed as withdrawn being settled/ satisfied.

File be consigned to Record Room after due compliance.

**(Arun Sukhija)**

ADJ-07/Central/Tis Hazari Courts,  
Delhi/14.07.2020